

**CENTRAL ELECTRICITY REGULATORY COMMISSION (CERC)**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001**  
**Tel : 23753915/ Fax : 23753920**

No.1/3/2009-Reg. Affairs (RE Tariff-FY-2010-11)(ii)/CERC

Dated : 19<sup>th</sup> January, 2010

Dear Sir/Madam,

**Sub: Public Hearing on ‘Determination of Benchmark Capital Cost Norm for Solar PV power projects commissioned during FY 2010-11 and Benchmark Capital Cost Norm and generic tariff for Solar thermal power projects commissioned during FY 2010-11 and FY 2011-12.**

The Commission vide its Order in Petition No.13/2010 (Suo-Motu) dated 19<sup>th</sup> January, 2010 has ordered inter alia the following:-

“ *In exercise of the power under the Regulation 5 of RE Tariff Regulations, the Commission hereby proposes that the Benchmark Capital Cost Norm for Solar PV power projects to be commissioned during FY 2010-11 shall be Rs.1520 Lakh per MW and Benchmark Capital Cost Norm for Solar thermal power projects to be commissioned during FY 2010-11 and FY 2011-12 shall be Rs.1420 Lakh per MW.*

*The rationale for proposing the above Benchmark Capital Cost Norm for Solar PV power projects to be commissioned during FY 2010-11 and Solar thermal power project to be commissioned during FY 2010-11 and FY 2011-12 has been elaborated in Explanatory Memorandum enclosed with the order.”*

2. Comments are invited on the above proposal regarding benchmark capital costs for solar power projects for the year 2010-12. The comments may be submitted to the undersigned by **9<sup>th</sup> February, 2010**. Public hearing on the above subject will be held on **10<sup>th</sup> February, 2010** as per the details given below:-

<b>Date</b>	<b>Venue</b>	<b>Timing</b>	<b>Invitees</b>
<b>10.02.2010 (Wednesday)</b>	“CERC COURT ROOM” (Fourth Floor) Chanderlok Building, 36, Janpath New Delhi.	<b>From 1600 Hrs.</b>	Representatives of Central / State Governments / State Utilities / CPSUs / Trading Licensees / IEX Power Exchange / Individual Experts / NGOs / IPPs / Financial Institutions / Consultancy Firms / Developers / Association related with Renewable Energy.

3. The Commission values your views and firmly believes that your participation/participation of your organization in the public hearing will be of immense assistance in arriving at just and fair conclusions on the different issues at stake. I would, therefore, request you to attend the hearing on **10<sup>th</sup> February, 2010** or detail a responsible officer of your organization fully conversant with the subject matter.

4. To enable proper arrangements for the hearing, it is requested that the name of proposed participant(s) from your organization may please be communicated to the undersigned **latest by 09.02.2010**. Please also let us know if you/your organization propose to make a presentation during the hearing. The presentation may please be planned to be limited to duration of 5-10 minutes and be covered in not more than 8-10 slides. A line in confirmation about the participation in the hearing would be highly appreciated.

Yours faithfully,

**Sd/-**  
**(Alok Kumar)**  
**Secretary**